

**GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION**

**LOK SABHA  
UNSTARRED QUESTION NO.1219  
TO BE ANSWERED ON 09.02.2017**

**TESTING QUALITY OF DRINKING WATER**

†1219. **SHRI ARVIND SAWANT**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state?

- (a) whether there is any prescribed procedure and time-interval to get the quality of drinking water tested periodically in the country;
- (b) if so, the details thereof and the result of such tests conducted last time, State-wise and if not, the reasons therefor; and
- (c) the State-wise details of laboratories testing the quality of water in the country including in Maharashtra?

**ANSWER  
MINISTER OF STATE  
IN THE MINISTRY OF DRINKING WATER & SANITATION  
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) Rural Drinking Water is a State subject. It is the responsibility of the States to plan, design and execute the drinking water projects. The Centre provides only financial and technical support. It is for the State Governments to prescribe the procedure and time interval to get the quality of drinking water tested periodically. However, the Ministry of Drinking Water and Sanitation has published the Uniform Drinking Water Quality Monitoring Protocol and widely distributed to all the States up to the district level in February 2013. The Protocol is recommendatory to be followed by the States. The Protocol defines parameters of testing, frequency of sampling, laboratory requirements like chemicals, glassware, equipments, manpower, space, etc. at various levels ie., the state, district, sub-division and block level laboratories. The State level laboratory shall focus on monitoring specific contaminants like heavy metals, pesticides and conduct virological examination if bacteriological contamination is very high. The district, sub-divisional and block level laboratories should monitor twice a year every source for bacteriological parameters and once a year for chemical parameters.
- (b) State-wise number of sources tested and sample tested during 2016-17, as reported by the States into Integrated Management Information System (IMIS) of the Ministry as on 05<sup>th</sup> February, 2017 is at **Annexure-I**.
- (c) State-wise number of various level drinking water quality testing laboratories, as reported by the States into the Integrated Management Information System (IMIS) of the Ministry as on 05<sup>th</sup> February, 2017 including Maharashtra is at **Annexure-II**.

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**Annexure-I : referred in the reply to Lok Sabha Unstarred Question No. 1219 due  
for reply on 09/02/2017**

**State-wise number of sources tested and sample tested during 2016-17, as reported  
by the States into Integrated Management Information System (IMIS) of the Ministry  
as on 05<sup>th</sup> February, 2017**

<b>S. No.</b>	<b>State</b>	<b>Total Sources Tested</b>	<b>Total Samples Tested</b>
1	ANDAMAN and NICOBAR	0	0
2	ANDHRA PRADESH	133156	186879
3	ARUNACHAL PRADESH	10170	17404
4	ASSAM	106792	119421
5	BIHAR	75271	77629
6	CHANDIGARH	0	0
7	CHATTISGARH	31609	35190
8	DADRA & NAGAR HAVELI	0	0
9	DAMAN & DIU	0	0
10	GOA	0	0
11	GUJARAT	106652	148776
12	HARYANA	32635	100793
13	HIMACHAL PRADESH	23158	54882
14	JAMMU AND KASHMIR	19835	72020
15	JHARKHAND	52370	56508
16	KARNATAKA	77297	84753
17	KERALA	86285	88313
18	LAKSHADWEEP	0	0
19	MADHYA PRADESH	266791	385049
20	MAHARASHTRA	150236	320986
21	MANIPUR	1360	1773
22	MEGHALAYA	3487	5148
23	MIZORAM	3844	9408
24	NAGALAND	1713	1717
25	ODISHA	244617	265047
26	PUDUCHERRY	0	0
27	PUNJAB	14345	46167
28	RAJASTHAN	76351	79082
29	SIKKIM	98	100
30	TAMIL NADU	2	2
31	TELANGANA	126029	178321
32	TRIPURA	9400	13723
33	UTTAR PRADESH	20846	21244
34	UTTARAKHAND	3742	5146
35	WEST BENGAL	52811	107154
<b>Total</b>		<b>1730902</b>	<b>2482635</b>

**Annexure-II : referred in the reply to Lok Sabha Unstarred Question No. 1219 due  
for reply on 09/02/2017**

**State-wise number of various level drinking water quality testing laboratories, as  
reported by the States into the Integrated Management Information System (IMIS) of  
the Ministry as on 05<sup>th</sup> February, 2017**

S. No.	State	State Labs (without mobile labs)	District Labs (without mobile labs)	Block Labs/Total Blocks (without mobile labs)	Sub Division Labs (without mobile labs)	Mobile Labs (State/ District/ Block/ Sub- division Level)	Total Labs (State/ District/ Block/ Sub- division Level)
1	ANDAMAN and NICOBAR	1	0	0	0	2	3
2	ANDHRA PRADESH	1	32	0	73	0	106
3	ARUNACHAL PRADESH	1	16	0	31	1	49
4	ASSAM	1	29	0	53	20	103
5	BIHAR	1	41	0	0	0	42
6	CHANDIGARH	0	0	0	0	0	0
7	CHATTISGARH	1	27	1	21	5	55
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0
10	GOA	1	0	1	9	0	11
11	GUJARAT	1	32	47	0	6	86
12	HARYANA	0	21	0	22	0	43
13	HIMACHAL PRADESH	1	14	0	28	0	43
14	JAMMU AND KASHMIR	0	22	2	77	0	101
15	JHARKHAND	1	24	0	4	5	34
16	KARNATAKA	1	44	39	106	46	236
17	KERALA	1	14	0	33	0	48
18	LAKSHADWEEP	0	9	0	0	0	9
19	MADHYA PRADESH	1	51	3	106	0	161
20	MAHARASHTRA	1	45	3	140	0	189
21	MANIPUR	1	9	0	2	0	12
22	MEGHALAYA	1	7	0	22	0	30
23	MIZORAM	1	8	0	18	0	27
24	NAGALAND	0	11	0	1	2	14
25	ODISHA	1	32	0	44	0	77
26	PUDUCHERRY	0	2	0	0	0	2
27	PUNJAB	3	22	8	0	1	34
28	RAJASTHAN	1	33	165	0	0	199
29	SIKKIM	0	2	0	0	0	2
30	TAMIL NADU	1	34	0	49	0	84
31	TELANGANA	1	19	0	56	0	76
32	TRIPURA	1	8	7	6	0	22
33	UTTAR PRADESH	1	76	3	2	0	82
34	UTTARAKHAND	0	28	1	14	0	43
35	WEST BENGAL	1	18	0	201	0	220
<b>Total</b>		<b>27</b>	<b>730</b>	<b>280</b>	<b>1118</b>	<b>88</b>	<b>2243</b>